

tain cases of embezzlement of medicines during August, 1976, which, *inter alia*, involved Pharmacists and Dressers of some of the Dispensaries under CG.H.S. Delhi. The Pharmacists and Dressers involved in these cases have since been suspended and the Crime Branch of Delhi Police is investigating the case. No doctor was involved.

Labour Unrest

583. SHRI VASANT SATHE: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether labour unrest is on increase over the past two months;

(b) if so, the names of industries affected; and

(c) the action taken/proposed to normalise the position?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) to (c). The required information is being collected and will be laid on the Table of the Sabha in due course.

Relaxation for Telephone connections in Hilly Areas of Himachal Pradesh

584. SHRI DURGA CHAND: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of applications for telephone connections pending at present in each Telephone Exchange in Himachal Pradesh and the earliest date of an application in each Exchange;

(b) whether the rules for providing telephone connections in hilly areas are the same as those followed in the plains; and

(c) if so, steps being taken by Government to relax these rules in respect of hilly areas with rough terrains scattered villages?

THE MINISTER OF COMMUNICATIONS (SHRI GEORGE FERNANDES): (a) A statement giving the required information is enclosed as Annexure.

(b) and (c). The rules for providing telephone connections are applicable uniformly to all exchanges irrespective whether they are located in the hilly areas or in the plains. There is no proposal under consideration with the Government to relax these rules in respect of hilly areas.

Statement

Exchange wise Waiting List in Himachal Pradesh

Sl. No.	Name of Exchange	No. of Pending application	Date of the oldest application
1	2	3	4
1	Simla	34	4-8-72
2	Mashobra	2	2-2-76
3	Sundernagar	2	30-12-75
4	Solan	3	12-5-77
5	Bilaspur	4	21-3-73
6	Chamba	1	27-1-76

1	2	3	4
7	Dalhousie	4	23-1-76
8	Dera Gopipur	Nil	..
9	Dharamshala	2	30-4-77
10	Hamirpur	1	3-9-76
11	Jubbai	18	4-11-75
12	Kangra	4	23-4-77
13	Karsog	16	26-4-74
14	Kasauli	1	30-4-77
15	Kotkhai	33	6-11-75
16	Kulu	4	2-4-70
17	Mandi	12	26-12-74
18	Nahan	Nil	..
19	Palampur	2	31-10-75
20	Pushar	3	1-3-76
21	Thandedar	36	27-10-75
22	Theog	Nil	..
23	Una	2	26-1-77
24	Ani	28	2-2-76
25	Amb	11	29-12-75
26	Arki	1	7-3-77
27	Oudh	2	27-10-75
28	Barsar	1	15-12-76
29	Baggi	7	8-7-70
30	Bagthan	3	29-10-76
31	Baijnath	1	21-10-76
32	Bakloh	2	28-11-76
33	Bhangrotu	2	4-12-72
34	Banjar	1	1-2-77
35	Barotewala	Nil	..
36	Bhawarana	Nil	..
37	Bhuntar	1	19-2-77
38	Chail	Nil	..
39	Chauntra	Nil	..
40	Chowari	Nil	..

1	2	3	4
41 Chopal		Nil	..
42 Chinpurni		2	31-10-75
43 Dadahu		Nil	..
44 Dagshai		11	11-11-76
45 Dharampur		4	25-3-77
46 Gaggal		1	25-10-76
47 Gagret		1	14-4-77
48 Ghumarwin		4	27-10-75
49 Golar		4	1-02--75
50 Haripur		1	26-10-76
51 Jaisinghpur		3	11-11-75
52 Jeari		Nil	..
53 Jogindernagar		3	30-7-76
54 Jwalamukhi		Nil	
55 Jahu		3	24-10-75
56 Kandaghat		1	1-11-76
57 Katrain		23	7-3-74
58 Kiari		24	11-1-76
59 Kumarsain		5	24-11-73
60 Kunihar		Nil	..
61 Matiana		Nil	..
62 Manali		Nil	..
63 Mehatpur		2	26-5-76
64 Nadaun		Nil	..
65 Nagrota Bhagwan		1	4-2-76
65 Nalagarh		6	24-4-75
67 Narkanda		Nil	..
68 Nihri		6	16-10-76
69 Nurpur		4	28-3-77
70 Pandoh		Nil	..
71 Paragpur		1	2-5-77
72 Paunta Sahib		7	[30-4-76

1	2	3	4
73	Pangna	1	15-2-74
74	Rajgarh	4	21-6-73
75	Rohroo	7	30-12-75
76	Subathu	2	30-3-77
77	Sarahan	Nil	..
78	Sarahan Bushahar	Nil	..
79	Sarkaghar	2	14-11-73
80	Sawra	Nil	..
81	Shahpur	3	10-2-76
82	Shogi	Nil	..
83	Slapper	7	4-9-74
84	Sujanpur Tira	Nil	..
85	Sun	1	30-6-76
86	Tissa	Nil	..
87	Yol	Nil	..

Practising Modern Medicine by Practitioners of Indigenous System of Medicine

585. SHRI R. K. MHALGI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the joint meeting of Central Council of Health and Family Planning on the 19th April, 1975 had recommended in resolution B(ii) "the right to practise modern medicine by practitioners of Indigenous System of Medicine whose course provides for training in subjects of modern medicines, at present restricted to the respective States under S-17 (3x) (b) of Indian Medicine Central Council Act, 1976 should be extended to the whole of India";

(b) whether on the 13th September, 1976 the Ministry of Health issued a Circular No. 26011/4/75-AY Desk to all the State Governments and that this circular is vague and does not fulfil the said recommendations; and

(c) the steps Government propose to guarantee the rights of these practitioners to implement the above recommendation?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) Yes.

(b) and (c). The circular is specific and conveys the Central Government's decision on the recommendations made by the joint meeting of the Central Councils of Health and Family Welfare. It is for the State Governments to take action in the light of that circular.

Bauxite Deposits in East Coast

586. SHRI P. K. DEO: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether any survey has been made on the extent of Bauxite deposits in the East Coast; and

(b) if so, the quantity of Bauxite ore and the percentage of aluminium